## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB)-415 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: M/s Dream Land Retailor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Ms. Meetu Singh with Mr. Naresh Agarwal, CS

For the Respondent:

Mr. Sanjay Bajaj, and Ms. Rigasha Takkar for

Karnataka Bank

## **ORDER**

Reply of Karnataka Bank, one of the Financial Creditor is sought to be filed during the course of the day.

To come up for further consideration/orders.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)